



2026:AHC-LKO:12367-DB

**HIGH COURT OF JUDICATURE AT ALLAHABAD
LUCKNOW**

WRIT - C No. - 1396 of 2026

Rakesh Kumar

.....Petitioner(s)

Versus

Managing Director, U.P. State Industrial
Development Authority Head Office Kanpur And 2
Others

.....Respondent(s)

Counsel for Petitioner(s)	:	Shesh Mani Shukla
Counsel for Respondent(s)	:	Manoj Sahu, Kunwar Sushant Prakash

Court No. - 1

HON'BLE RAJAN ROY, J.

HON'BLE ABDHESH KUMAR CHAUDHARY, J.

1. Heard learned counsel for the petitioner and Sri Kunwar Sushant Prakash, learned counsel for the Uttar Pradesh State Industrial Development Authority, who has filed a vakalatnama today on its behalf.

2. A similar writ petition bearing Writ-C No. 1534 of 2026 filed by the petitioner relating to a different plot of land has been dismissed on 16.02.2026 on the ground of availability of remedy under Section 12 of the Uttar Pradesh Industrial Area Development Act, 1976 read with Section 41 of the Uttar Pradesh Urban Planning and Development Act, 1973, therefore, **this writ petition is also dismissed** on the said ground.

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(Abdhesh Kumar Chaudhary,J.) (Rajan Roy,J.)

February 17, 2026

Anuj Singh